

and Post Graduates who completed their studies in the year 1968-69 to 1970-71, year-wise together with the estimated number which shall complete such studies in the next five years from Agriculture University, Ludhiana (Punjab) ;

(b) the estimated capacity to employ these Graduates and Post-Graduates in various fields ; and

(c) the steps proposed to be taken to meet the problem of unemployed Graduates/Post-Graduates in Agriculture ?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
ANNASAHEB P. SHINDE) : (a)

Year	Agricultural Graduates	Post-Graduates
1968-69	223	128
1969-70	261	153
1970-71	246	72

In the next five years it is expected that 200 Agricultural Graduates and 80 Post-Graduates will complete their studies each year from Agriculture University, Ludhiana (Punjab).

(b) and (c). A precise estimate of the capacity of employment of graduates emerging from Agriculture University, Ludhiana cannot be given, but we have some estimates of opportunities for employment for Agricultural Graduates and Post-Graduates in the country as a whole. According to a study made in 1969, it appears that during the Fourth Plan period, the Government of India, the State Governments and the private sector will require about 11,000 agricultural graduates and 3,000 post-graduates in addition to the existing number employed for various extension and research programmes.

Furthermore, Government have a scheme for establishing Agro-Service Centres, under which initially 500 Centres will be set up on a pilot basis. Further establishment of centres will be on the basis of the experience gained and the response from the unemployed graduates. These Centres will provide self-employment opportunities to graduates and post-graduates in Agriculture.

Other special schemes launched by the Ministry of Agriculture, (SFDA, MFAL,

RWP, Dry Land Farming, Command Area Development and Crash Rural Employment Programmes) are expected to generate demand for technical and scientific manpower including agricultural personnel for planning, formulation and execution even though these schemes are meant mainly for unskilled labourer, small farmers etc. In addition, indirect benefits arising out of these investments may also lead to more employment potential including that of agricultural personnel.

The Government are having under contemplation a scheme for providing employment to educated unemployed at a cost of Rs. 25 crores per annum. When this scheme is finalised and implemented agricultural graduates and post-graduates are also likely to benefit.

Alleged Misuse of Funds allotted to Kakori Shaheed Education Society, Chidipuri, Shahjahanpur, U. P.

7012. SHRI JITENDRA PRASAD : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 4891 on the 15th July, 1971 regarding assistance from Switzerland under Freedom from Hunger Campaign and state :

(a) whether Government are aware of the misuse of the sum of Rupees 80 000 allotted to Kakori Shaheed Education Society Chidkuri, Shahjahanpur (U. P.) from the Indian Freedom from Hunger Campaign ;

(b) whether the reports sent by the Society on the 12th January, 1970 were false and fabricated ;

(c) if so, the steps Ministry propose to realise the amount and action against the persons responsible for the misuse of funds ; and

(d) the number of meetings of the special programme committee of the society held and the officers who attended the meeting ?

THE MINISTER OF STATE IN THE
MINISTRY OF AGRICULTURE (SHRI
ANNASAHIB P. SHINDE) : (a) No, Sir.

(b) The report furnished by the President, Kakori Shaheed Education Society, Chidkuri, U. P., on 12th January, 1970, was received through Block Development

Officer, Kalan Block, Distt. Shahjahanpur, U. P. and there has been no indication either in the report or the forwarding letter to give rise to a suspicion of its being false and fabricated.

(c) and (d). Freedom From Hunger Campaign is being directed to obtain a special report from the Agricultural Production Commissioner, U. P. about the utilisation of the funds so far received by the Society and also on the details regarding the meetings of the Society etc. Meanwhile further release of funds for the scheme approved has been withheld.

Land owned by Members of Board of Directors of Tarai Development Corporation

7013. SHRI JITENDRA PRASAD : Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 4240 on the 8th July, 1971 and state :

(a) the land owned by the Members of the Board of Directors of the Tarai Development Corporation and how they have escaped the existing limit of land ceiling in the U. P. State ;

(b) whether the value of share of the Tarai Development Corporation is so high that the small farmers are not able to purchase them and derive benefits from the Corporation ; and

(c) if so, the steps Government propose to take to abolish this disparity ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHIB P. SHINDE) : (a) to (c). The information is being collected and will be laid on the table of the Sabha as soon as received.

Agro-Service Centre in Shahjahanpur, Uttar Pradesh

7014. SHRI JITENDRA PRASAD : Will the Minister of AGRICULTURE be pleased to state :

(a) whether District Shahjahanpur has been included in the list of Agro-service Centres allocated for U. P. ; and

(b) if so, the amount allocated therefor?

THE MINISTER OF STATE IN THE

MINISTRY OF AGRICULTURE (SHRI ANNASAHIB P. SHINDE) : (a) No such list has been prepared as yet. Agro-Service Centres are being established by unemployed engineers, with the help of the State Agro-Industries Corporations/State Government and the locations of the Centres will be decided by them.

(b) The question does not arise.

Return of RS-09 Defective Tractors

7015. SHRI JAGANNATH RAO JOSHI : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the German Democratic Republic has agreed to take back all RS-09 tractors against which complaints have been made regarding their working conditions ;

(b) the total number of tractors imported therefrom ;

(c) the number of tractors returned and to be returned ; and

(d) the total cost so far paid back and to be paid back ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHIB P. SHINDE) : (a) The G.D.R. Suppliers have agreed, so far, to the return of modified RS-09 tractors only, subject to terms and conditions specified in the Protocol signed by them with the State Trading Corporation of India on the 21st February, 1971. A copy of the Protocol has already been laid on the Table of the Sabha.

(b) 1,998.

(c) and (d). Inspection of RS-09 tractors offered for return in Gujarat has already been conducted. The State Agro-Industries Corporation has confirmed that it has already received Rs. 7.50 lakhs from the GDR Authorities, covering the cost of 84 modified RS-09 tractors being returned to them.

The Rajasthan State Agro-Industries Corporation has also intimated that 52 numbers of RS-09 tractors were modified upto 21st February, 1971. However, 24 farmers only have offered to return their tractors. The inspection of these tractors has already been carried out and these are being returned to the GDR Suppliers' Representative. The money is expected to